

Revenue collection

†681. SHRI PRABHAT JHA:

SHRI VIJAY GOEL:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Central Government could not achieve the target of revenue collection during the last few years;

(b) if so, the details thereof;

(c) the special measures being taken by Government to meet the cent per cent target of revenue collection;

(d) whether Government is contemplating to raise the tax exemption limit; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) The data of direct and indirect taxes revenue collection *vis-a-vis* Budgetary Estimates and Revised Estimates for the last three financial years is as under:

Direct Taxes

(₹ in crore)

Financial Year	Budget Estimate(BE)	Revised Estimate(RE)	Actual collections
2011-12	532651	500651	493947
2012-13	570257	565835	558658
2013-14	668109	636318	638495 (Provisional)

Indirect Taxes

(₹ in crore)

Financial Year	Budget Estimate (BE)	Revised Estimate (RE)	Actual collections
2011-12	397816	398696	392444
2012-13	505044	469546	474482
2013-14	565003	519520	496238 (Provisional)

†Original notice of the question was received in Hindi.

(c) Collection of revenue through direct and indirect taxes mainly depend upon various factors *viz.* growth in Gross Domestic Product (GDP), tax policy, exchange rate, domestic demand of goods and services etc. To achieve the direct taxes collection targets, the Income Tax Department takes various measures towards revenue mobilisation which inter alia includes monitoring of Advance Tax payments by Top taxpayers; laying emphasis on collection/recovery of outstanding demand; monitoring payment of tax deducted at source by top deductors; organizing awareness programmes regarding TDS/TCS provisions for proper compliance; utilizing information available through Annual Information Report (AIR), Central Information Bureau (CIB), etc. To achieve the indirect taxes collection target, several measures have been taken by the Government which includes Risk Management System, use of Information Technology, special audit, speedier adjudication, speedy disposal of confiscated/seized goods etc.

(d) and (e) The Finance (No.2) Bill, 2014 laid before the Lok Sabha on the 10th July, 2013 has proposed to raise the basic exemption limit in case of every individual (below the age of sixty years), or HUF or association of persons or body of individuals, whether incorporated or not, or every artificial juridical person from two lakh rupees to two lakh fifty thousand rupees. The basic exemption limit in the case of an individual resident in India who is of the age of sixty years or more but less than eighty years has been proposed to be raised from two lakh fifty thousand rupees to three lakh rupees. Budget speech and other documents which are in public domain give an account of tax exemptions limits, as applicable.

Rationalisation and simplification of tax regime

682. SHRI HUSAIN DALWAI: Will the Minister of FINANCE be pleased to state:

- (a) how far the tax regime is rationalized, and simplified;
- (b) the details of the areas which deserve our focused attention; and
- (c) how Government proposes to make the tax regime rationalised and simplified?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRIMATI NIRMALA SITHARAMAN): (a) to (c) The rationalization and simplification of tax regime is an on-going process. Both legislative and administrative measures are taken after feedback from trade and other stakeholder by way of continuous interaction during budget exercise. Legislative measures are taken through Finance Bill and administrative measure are taken to streamline the procedure. In Budget 2014-15, various measures have been undertaken for rationalization and simplification of tax regime. Budget for the year 2014-15 is presented already by the Hon'ble Finance Minister on 10th July, 2014. Budget speech and other documents which are in public domain give details of the areas which deserve attention of the Government for the growth of the country.